	Liquidator: N Veerapandian IBBI Registration No. IBBI/IPA-001/IP-P-02148/2020-2021/13301													
	Name of the corporate debtor: Sical Iron Ore Terminals Limited Date of commencement of CIRP:23.06.2023; List of creditors as on: 24.07.2023.													
	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)														
SI.	Name of creditor	Details of claim	m received	Details of claim admitted				Amo	Amount of	nt of Amount of any	Amount of	Amount of claim	Remarks, if any	
No.		Date of	Amount claimed	Amount of claim	Nature of claim	Amount	Whether	% of voting share	contingent	mutual dues,	claim not	under verification		
		receipt		admitted		covered by	related	in total amount of	claim	that may beset-	admitted			
						guarantee	party?	claim admitted		off				
						_								
1	Sical Logistics Limited	24.07.2023	8,55,00,91,685	0	Unsecured	NIL	Yes	0	0	0	4,41,89,16,847	4,13,11,74,838	Note 1	
								-	-	-	, ,, -,	, -, ,. ,. ,	_	
	1	Total	8,55,00,91,685	0	0	0)	0 0	0	0	4,41,89,16,847	4,13,11,74,838		

Note 1

The reason for amount under verification is pursuant to fact a Resolution Plan was approved for Sical Logistics Limited vide NCLT order dated 08.12.2022, and a relevant authority letter/board resolution in the name of Mr. S Rajappan for filing the claim is not submitted. Considering the fact that there is new management and without any authority the claim cannot be further verified.

The reason for rejecting the amount for Form D i.e, Rs. 4,41,89,16,847/- pursuant to fact that the said amount is already claimed as operational debt and does not form part of the financial debt